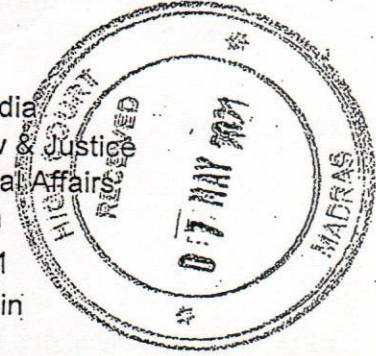




भारत सरकार Government of India
विधि एवं न्याय मंत्रालय Ministry of Law & Justice
विधि कार्य विभाग Department of Legal Affairs
शास्त्री भवन Shastri Bhawan
नई दिल्ली New Delhi-110001
Ph.:011-23384101, E-mail-verma.rs@nic.in



F.No.15011/5/2021-NC

Dated- 28/04/2021

OFFICE MEMORANDUM

**Sub.-Inviting applications for appointment of Central Notary Public by
Government of India**

Government of India, Ministry of Law & Justice, Department of Legal Affairs, Notary Cell invites applications for appointment of Central Notary Public from eligible legal practitioners/Advocates for the various States/Union Territories.

2. Eligible applicants may apply ONLINE at the webpage of Notary Cell (<https://legalaffairs.gov.in/notary-cell>) by 30th June, 2021. Online applications received after 30th June, 2021 shall not be entertained.

3. You are requested to circulate widely, the same amongst the eligible legal practitioners/Advocates in the various Bar Associations/Courts of your concerned State/Union Territories.

Rajveer Singh Verma
(Rajveer Singh Verma)

Additional Secretary to the Govt. of India

To-

REGISTRAR, HON'BLE HIGH COURT OF MADRAS, High Ct Rd, Parry's
Corner, George Town, Chennai, Tamil Nadu 600108



3-7
Court of Uttarakhand <highcourt-ua@nic.in>,
REGISTRAR GENERAL <reggenaphc@nic.in>

F.No.15011/5/2021-NC
Ministry of Law and Justice
Department of Legal Affairs
Notary Cell

CORRIGENDUM

Sub.-Inviting applications for appointment of Central Notary Public by Government of India

Reference is invited to OM of No. F.No.15011/5/2021-NC dated 28.04.2021 (copy enclosed) on the above noted subject matter.

2. In this regard, it is clarified that those candidates who have already filled up the Online Application for appointment as Central Public Notary **need not apply** again. The applicants who were unsuccessful in the earlier Interview Process, are required to apply afresh.

3. Queries/clarification in this regard may be addressed to **notarycell-la@nic.in**

Enclosed-As Stated

(T.K.Malik)

Dy. Legal Adviser & Competent Authority

Dated-13.05.2021

Notary Cell, Department of Legal Affairs,

Ministry of Law & Justice, 4th Floor,

Middle Wing, Janpath Bhawan,


Janpath, New Delhi-110001

011-21401259

notarycell-la@nic.in

To-

1. Secretary, Bar Council of India
2. Secretary, Bar Council of respective States/UT's-as per list
3. Registrar General, Hon'ble Supreme Court of India
4. Registrar, High Courts of respective States-as per list

 **Document 225.pdf**
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